

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:975
ANSWERED ON:03.03.2010
SECOND ADMINISTRATIVE REFORMS COMMISSION
Naranbhai Shri Kachhadia

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether an action plan has been prepared by the Government to reform the administration of the country by implementing the recommendations of the Second Administrative Reforms Commission;
- (b) if so, the details of action plan prepared in this regard; and
- (c) the time by which the same would be implemented?

Answer

Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State (Independent Charge) of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; and Minister of State in the Ministry of Parliamentary Affairs (SHRI PRITHVIRAJ CHAVAN)

(a), (b) & (c) : The Second Administrative Reforms Commission has presented Fifteen Reports to the Government. The recommendations contained in the Reports are being processed for consideration and decision by the Government. Out of the above, Ten Reports have been considered by the Government, and recommendations which have been accepted are at various stages of implementation. No specific timeframe can be fixed.